

ITEM NO.35

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-09-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Appellant(s) Mr. Ashutosh Jha, AOR
Mr. Shailendra Kumar Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner submits that
Respondent No.2 had already entered appearance as evident from the
Order dated 3.11.2017.

Registry to verify the same. List on 20.9.2018.

(GEETA AHUJA)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER